

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

RAJYA SABHA

UNSTARRED QUESTION NO. 705

**TO BE ANSWERED ON TUESDAY, 13th DECEMBER, 2022
22 AGRAHAYANA, 1944 (SAKA)**

FRBM Limit in Telangana

705. DR. K. LAXMAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Telangana has crossed the limit of Fiscal Responsibility and Budget Management (FRBM) in getting loans;
- (b) if so, the details thereof;
- (c) whether there is any proposal to increase the limit of FRBM;
- (d) if so, the details thereof; and
- (e) how many States have so far crossed the FRBM limit?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (e) All States including State of Telangana have enacted their Fiscal Responsibility and Budget Management (FRBM) Act. Compliance to the State FRBM Act is monitored by the respective State legislatures.

Department of Expenditure, Ministry of Finance generally follows the fiscal limits mandated by the accepted recommendations of the Finance Commission while exercising the powers to approve borrowings by States under Article 293 (3) of the Constitution of India.
